

Assistance, the proposal has not been accepted by the Planning Commission.

[Translation]

#### ISD/STD/Booths in Madhya Pradesh

3828. SHRI SHIVRAJ SINGH CHAUHAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether advertisements were published for the allotment of I.S.D./S.T.D. Booths in Vidisha, Raisen, Sehore and Bhopal districts of Madhya Pradesh;

(b) whether even after more than one year the booths have been allotted so far;

(c) if so, the reasons therefor;

(d) the criterion laid down for allotment; and

(e) the time by which the said allotment is likely to be made?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) No, Sir.

(b) No, STD/ISD PCO is pending for one year or more in the case of Vidisha, Raisen and Sehore. However, in the case of Bhopal, allotment of STD/ISD PCOs is pending for more than one year.

(c) The reasons for non-allotment of STD/ISD PCOs in Bhopal are paucity of capacity in TAXs and local Exchanges and overloading of TAXs and Local Exchanges.

(d) STD/ISD PCOs are allotted to educated (at least matric pass in urban areas and 8th pass in rural areas) and unemployed with preference to Handicapped including blind persons, SC/ST applicants, Ex-servicemen/War Widows, Retired DOT employees or their dependents, Freedom Fighters or their dependents and Charitable Institutions/Hospitals.

(e) The pending applications in Bhopal will be considered for allotment of STD/ISD PCOs after the expansion of TAXs and Local Exchanges by June, 1996.

[English]

#### Fire in Andhra Pradesh

3829. SHRI DATTATRAYA BANDARU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there have been some cases of burning of Central Government property including Banks, Railway Stations, Telephone Exchanges by the Naxalites in Andhra Pradesh during 1994 and 1995 so far;

(b) the amount of loss suffered as a result thereof;

(c) the number of persons found guilty in this regard;

(d) the action taken against the guilty persons; and

(e) the steps taken to protect the Government properties in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) and (b) Yes Sir. The Government of Andhra Pradesh have intimated that the Left Wing Extremists burnt/blasted Central Government properties, including Railways and Telephone Exchanges amounting to Rs. 7 crores in 1994 and Rs. 2.15 crores in 1995 so far approximately.

(c) and (d) As per State Government, none has been found guilty by court. However, 1846 Left Wing Extremists were arrested in 1994 and 1060 in 1995 so far in various cases, offences, and that action is being taken as per existing law against these accused.

(e) Necessary patrolling has already been organised by the State Government to protect Central Government properties at vulnerable places, guard has been provided. Apart from this, extra precautionary measures are taken by the State Government whenever the Extremists gave a call for bundh or on receipt of specific information.

#### Reservation to Hearing Impaired Children

3830. SHRI SHIV SHARAN VERMA :

SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of WELFARE be pleased to state :

(a) whether there is a proposal to reserve some seats in the Government and Public Schools for hearing impaired children and encourage their parents to admit them in normal schools;

(b) if so, the details thereof;

(c) whether it is a fact that the principals of Government and Public Schools till hesitate to admit these children; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) No, Sir.

(b) Doesn't arise.

(c) and (d) No specific information is available.

#### FM Channel

3831. SHRI RAJENDRA AGNIHOTRI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government propose to permit private agencies for the installation of F.M. Transmissions, and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) No, Sir.